

ITEM NO.47+57

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).682/2022

AHSI ASSOCIATION OF HEALTH SCIENCES INSTITUTES

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

(WITH IA No. 121551/2022 - EX-PARTE AD-INTERIM RELIEF, IA No. 140322/2022 - INTERVENTION APPLICATION)

T.P.(Civil) No(s).2350-2354/2022

(FOR ADMISSION and IA No.159049/2022-EX-PARTE STAY)

WITH

W.P.(C) No. 919/2022 (X)

(FOR ADMISSION and IA No.156630/2022-EX-PARTE STAY and IA No.156631/2022-EXEMPTION FROM FILING O.T.)

Date : 21-10-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s)

Mr. Maninder Singh, Sr. Adv.  
Mr. Gopal Sankaranarayanan, Sr. Adv.  
Mr. Pranaya Goyal, AOR  
Mr. Chiranjivi Sharma, Adv.  
Mr. Dharav Shah, Adv.  
Ms. Apoorva Kaushik, Adv.  
Mr. Prabhas Bajaj, Adv.  
Mr. Madhav Ved, Adv.  
Mr. Pranav Saigal, Adv.  
Ms. Jhanvi Dubey, Adv.

Mr. Vikas Singh Sr. Adv  
Mr. Gaurav Sharma, AOR  
Mr. Dhawal Mohan, Adv.  
Mr. Prateek Bhatia, Adv.  
Ms. Mitushi Goyal, Adv

Mr. Kapil Sibal, Senior Advocate  
Mr. M. Y. Deshmukh, AOR  
Mr. Vikram Sahebrao Kadam, Adv.  
Ms. Manjeet Kirpal, Adv.  
Miss. Adviteeya Sharma, Adv.

Ms. Manisha Singh, Adv.

**For Respondent(s)**

Mr. Padmesh Mishra, Adv.  
Mr. Yuvraj Sharma, Adv.  
Mr. Kanu Agrawal, Adv.  
Mr. G.S. Makker, AOR

Mr. Ashok Kumar Panda, Sr. Adv.  
Mr. Raja Chatterjee, Adv.  
Ms. Vandana Tiwari, Adv.  
Ms. Simran Singh, Adv.  
Mr. Chanchal Kumar Ganguli, AOR

Mr. Roy Abraham, Adv.  
Ms. Reena Roy, Adv.  
Mr. Akhil Abraham Roy, Adv.  
Mr. Yaudhinder Lal, Adv.  
Mr. Arun Kumar Jaiswal, Adv.  
Mr. Himinder Lal, AOR

Mr. Ekansh Agarwal, Adv.  
Mr. Aniteja Sharma, Adv.  
Mr. Arijit Singh, Adv.  
Mr. Sanjeev Agarwal, AOR

Mr. Siddharth R. Gupta, Adv.  
Mr. Mrigank Prabhakar, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

**T.P.(Civil) No(s).2350-2354/2022**

- 1 Issue notice.
- 2 Mr Siddharth R Gupta, counsel, accepts notice on behalf of Association of Private Universities Madhya Pradesh.

**W.P.(C) No. 919/2022**

- 3 Issue notice.

**W.P. (Civil) No.682/2022, T.P.(Civil) No(s).2350-2354/2022 and W.P.(C) No. 919/2022**

- 4 List the matters on 4 November 2022.
- 5 Reply be filed in the meantime.

**(SANJAY KUMAR-I)  
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR**